

12.08 hrs.

MATTERS UNDER RULE 377 *

MR. SPEAKER: Matters under Rule 377 listed for the day are treated as laid on the Table of the House.

(Interruptions)

Title: Need for construction of a Road over-bridge at railway crossing at Zahirabad in Medak district, Andhra Pradesh--Laid.

SHRI A. NARENDRA (MEDAK): I would like to state that a railway line is passing through Zahirabad Town in the Medak District of Andhra Pradesh. There is a railway gate provided to avoid untoward accidents at this railway line. There is no bridge at this level crossing which lead to a lot of inconvenience to the people of the surrounding areas and the general public. At times, it takes long hours in waiting to pass through the gate because of trains run through this railway line. Due to heavy traffic at this Railway level crossing there is every need to construct a Road Under Bridge to facilitate the smooth running of the traffic without any difficulty. Since there is not much space for construction of an Over Bridge at this level crossing a road Under Bridge is essential and needed.

In view of the above, I request you to kindly direct the concerned officers for taking necessary steps for construction of a Road Under Bridge at this railway crossing at the earliest which will facilitate the smooth running of traffic and people.

* Treated as laid on the Table .